

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.1715
TO BE ANSWERED ON 30.07.2015**

DAMODAR VALLEY CORPORATION

1715. DR. KIRIT SOMAIYA:

**Will the Minister of POWER
be pleased to state:**

- (a) whether Damodar Valley Corporation (DVC) has suffered losses in the two previous financial year despite having surplus power;
- (b) if so, the details thereof; and
- (c) the steps taken to utilise surplus power of DVC and mitigate its losses?

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL AND NEW & RENEWABLE ENERGY**

(SHRI PIYUSH GOYAL)

(a) & (b) : Damodar Valley Corporation has suffered losses in the last two financial years. Details are as under :-

Particulars	2013-14	2014-15 (Provisional)
Net Loss (Rs. in crore)	995.43	1333.56

(c) : DVC has taken the following steps to utilize its surplus power:

- (1) DVC has tied up with Indian Railways for sale of surplus power under long term open access route.
- (2) DVC has participated through CERC approved power traders for sale of power under short term mode.
- (3) DVC has undertaken sale of power through Power Exchanges on day ahead basis.

Presently, DVC is selling power to Indian Railways (50 MW) and Assam State Electricity Board (75 MW) under short term mode.
